

In The Central Administrative Tribunal
Calcutta Bench

OA.672 of 1997

Present : Hon'ble Mr. D. Purkayastha, Judicial Member
Hon'ble Mr. B.P. Singh, Administrative Member

Ashish Kr. Chattopadhyay & Ors.

- VS -

C. S. I.

For the Applicants : Ms. B. Banerjee, Counsel

For the Respondents : Ms. U. Sanyal, Counsel

Heard on : 21-09-2000

Date of Order : 21-09-2000

ORDER

D. PURKAYASTHA, JM

Id. Counsel Ms. Banerjee, appearing on behalf of the applicants, prays for early hearing of this case. No preference can be given to this case considering the pendency of the old cases. However, liberty is given to the respondents to consider the case of the applicants, if they think fit and proper in accordance with the rules. In the meantime, applicants shall file representation to the respondent authority within seven days. If representation is filed, respondents shall consider the representation of the applicants and dispose of the same within one month from the date of receipt of the representation from the applicants. Accordingly, OA is disposed of.

B.P. Singh
(B.P. Singh)
Member(A)

(D. Purkayastha)
Member(J)